

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.4- IA/661(AHM) 2024
In
C.P.(IB)/231(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Nana Layja Power Company Ltd

.....Applicant

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Advocate
For the Respondent :

ORDER

IA/661(AHM) 2024

This is an application filed by the liquidator to take on record the 5th Progress Report for the Quarter ended March 2024 for the Financial Year 2023-24 and audited Receipts and payment for FY 2023-24 along with Receipt and Payment Account for the period between 01.01.2024 to 31.03.2024 and Cumulative Receipt & Payment Statement from 11.01.2023 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/661(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)